SUPREME COURT OF INDIA Cash & Accounts-II

PANEL of Nationalized bank for JUly- 2018 for approval of Registrar(J-III/ CASH),

 For the amount BELOW 	Rs.	ONE	CRORE	:
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1) 7 to 14 days

5.75%

II) 15 to 29 days

5.75%

III) 30 to 45 days

5.75%

IV) 46 to 90 days

6.25%

V) 91 to 179 days

6.25%

VI) 180 to less than One year

6.50% (180<10 months) 6.75% (10 months to 14 months)

VII) One year less than 2 years

6.75%

VIII) 2 years to less than 3 years

6.75%

IX) 3 years to less than 5 years

6.70%

X) 5 Years and above

6.75% (upto 10 yrs.)

2 For amounts Rs. ONE CRORE upto FIVE CRORE

I) 7 to 14 days

5.50%

II) 15 to 29 days

6.00%

Contd...2/-

6.00% (upto 30 days) 6.25% (31-45 days)

IV) 46 to 90 days

6.50%

V) 91 to 179 days

6.75%

VI) <u>180 to less than One year</u>

6.75%

VII) One year less than 2 years

7.25%

VIII) 2 years to less than 3 years

7.00%

IX) 3 years to less than 5 years

6.75%

X) 5 Years and above

6.50% (up to 10 yrs.)

Dated:- 05.07.2018

(P.S.N. MURTHY) A.R.-cum-D.D.O.

Supreme Court of India